

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 137/397-398/NCLT/AHM/2016 (New)  
CP No. 72/397-398/CLB/MB/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017**

Name of the Company: Ruchir Radha Mohan Mittal  
V/s.  
Raghav Madhav Filaments Pvt. Ltd. & Ors

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.


**ORDER**

None present for both sides.

Both sides filed written arguments.

Orders reserved.

Dated this the 31st day of May, 2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**